NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/151/KOB/2024 in CP(IBC)/51/KOB/2023
SECTION	SEC. 106 IBC.
NAME OF PARTIES	CJ DAVIS (RP) IN THE MATTER OF RESOLUTION PROCESS OF THE PERSONAL GUARANTOR,TENNY JOSE .
PETITIONERS ADVOCATE/ PROFESSIONAL	SHIYAS KR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

16 April 2024

O R D E R

IA(IBC)/151/KOB/2024 in CP(IBC)/51/KOB/2023

This is an IA bearing No. 151/KOB/2024 filed by the Resolution Professional in the matter of Resolution Process of the Personal Guarantor, Mr. Tenny Jose to take on record the report filed under section 106 of IBC, 2016 marked as Annexure A/4 and also the List of Creditors marked as Annexure A/5 in the present IA.

Learned Counsel, Mr. Shiyas K R appears physically on behalf of the RP.

The said report is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/151/KOB/2024 is **allowed and disposed of.** No order is called for.

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**